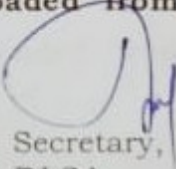


OFFICE OF THE SECRETARY, DISTRICT LEGAL SERVICES
AUTHORITY, KANGRA AT DHARAMSHALA
No.20/SECY/DLSA/PANEL/DLSA/2020
Dated:04/05/2020

Notice

Fresh applications are invited on new proforma (copy enclosed) from Members of Bar Association Dharamshala through scanned copy of the proforma on official e-mail of DLSA, Kangra at Dharamshala (secy-dlsa-kan-hp@gov.in) duly filled, in all respects (including pasting of photographs) till 15/05/2020 who are desirous to become Retainer Lawyers of Front Office Dharamshala, hard copy of which will be taken later on when the situation of COVID-19 normalizes/ at appropriate time. The candidates will be required to face the interview, date of which will be notified separately.

Note:- The proforma be downloaded from official website of District Courts Dharamshala.



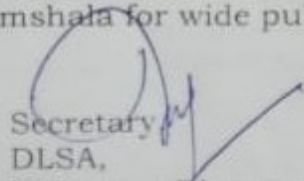
Secretary,
DLSA,
Kangra at Dharamshala
Phone No. 01892-222370
Dated: 04/05/2020

Endst No. 1713- 1714

Copy to:-

01 President/Vice President/General Secretary of Bar Association Dharamshala, with request to circulate the same to all Bar Members for information and necessary action.

02 Court Manager/Programme officer to upload the same on Web site of District Courts Dharamshala for wide publicity.



Secretary
DLSA,
Kangra at Dharamshala
Phone No. 01892-222370

H.P. State Legal Services Authority, Shimla-171009.
Application form for empanelment as Legal Aid Counsel/ Panel
Lawyer/ Retainer Lawyer

Name of DLSA/SDLSC:

Affix
Passport
Size
Photograph

1	Name (Sh./Smt./Ms.)	
2	Gender	
3	Mobile No.	
4	Email Address	
5	Bar Enrolment Number	
6	Experience at Bar (5/10/15/20 years or more)	
7	Place of Practice	
8	Category (SC/ ST/ OBC/ General/ Differently abled)	
9	Professional experience in particular field i.e. Civil, Criminal, Revenue, Matrimonial, Juvenile Justice, Municipal Laws, Labour, Consumer and Environment Laws etc.	
10	Details of last 3-5 years cases prosecuted/ defended.	
11	Interest/participation in legal services activities, if any	
12	Have you been empaneled as a Panel Lawyer/ Legal Aid Counsel/ Retainer Lawyer? If yes, please specify the period.	

Signature